Declaration of Assets and Liabilities

	Year2021	
·	I, ARPANA KUMARI , son/daughter/wife of HITESH KUMAR MATHURI	
37.54.(15)ged 80 years, belonging to Biher Vidhen John Schvala service and presently working as Assistant	19
2	service and presently working as Assistant	
2	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
10]	myself, my spouse and dependants*:	
Azivla	A. Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be	
and -	given)	

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	50,000/-	HÎTESH KUMA MATHURÎ	Anandria Had	Abropita + bish Drughter	
(il)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	400,000/- at Avis Book 4,00,000/- ed SBI.	5 lacks	0		
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL		4	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL		Siv	
(v)	Motor Vehicles (details of make, etc.)	NTL	Two			
(vi)	Jewellery (give details of weight and value)	NIL	NIL		miss (
(vii)	Other assets, such as values of claims / interests	NIL	NIC		14.55 14.45 15.55	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					/ .
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			\$		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)				1 - 19-18	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		June Bon Unigili 2
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		man personners
	(b) dues to departments dealing with supply of water	4,	
	(c) dues to departments dealing with supply of electricity	1	Sparre to

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MIL	
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Zero Invome ten worth Sweetinge for Acusement year 2020-21. PAN. BYNPK 4525J	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NPL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NÎL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

L. Laterine	- Stall
GPF/CPF/PRAN No	110072630417
Gender	:- <u>F</u> (M/F)
Date of Birth	:- 12 01 19 9 1 (DD/MM/YYY)
Class/Group	:- B (A/B/C)
Cadre	:- B. L. A.
Home District	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
	declare that the above details are true to the best of my bellef. I hasbard is incentral good job and he declars his lare that my hasbard is incentral good job and he declars there himself. Signature Impara kumani. Name of Employee: ARPANA KUMARI.
Place: PATNA	Designation: Assistant
Date: 10 / 24 . 24	Department: Biher Vidtan Sabta Suchivalaya

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.